

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
New Delhi**

**Petition No. 5/MP/2022**

- Subject** : Petition for approval of Central Electricity Regulatory Commission for inclusion of 33/220 kV GIS Sub Station Karian along with 220 kV D/C Transmission line from Karian to Rajera of H.P Power Transmission Corporation Limited under PoC mechanism for recovery of transmission charges under the CERC (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2020.
- Date of Hearing** : 10.10.2023
- Coram** : Shri Jishnu Barua, Chairperson  
Shri I. S. Jha, Member  
Shri Arun Goyal, Member  
Shri P. K. Singh, Member
- Petitioner** : Himachal Pradesh Power Transmission Corporation Limited (HPPTCL)
- Respondents** : Himachal Pradesh State Electricity Board Limited and Others
- Parties Present** : Shri Utkarsh Singh, Advocate, HPPTCL  
Ms. Sneha, Advocate, HPPTCL  
Ms. Kritika Khanna, Advocate, HPPTCL  
Ms. Asha Bari, Advocate, HPPTCL  
Shri Swapnil Verma, CTUIL  
Ms. Muskan Agarwal, CTUIL  
Shri Siddharth Sharma, CTUIL  
Shri Sunil Kanaujiya, NRLDC  
Ms. Suruchi Jain, NRLDC  
Shri Alok Kumar Mishra, NRLDC

**Record of Proceedings**

Due to a paucity of time, the Commission adjourned the matter.

2. The representative of NRLDC sought four weeks' time to file a reply to the petition.
3. The Commission permitted NRLDC to file its reply to the petition by 15.11.2023, with an advance copy to the Petitioner and the Petitioner to file the rejoinder, if any, by 24.11.2023.



4. The Commission further directed the parties to comply with the above directions within the specified timelines, and no extension of time would be granted.
5. The matter will be listed for further hearing on 10.1.2024.

**By order of the Commission**

sd/-  
(V. Sreenivas)  
Joint Chief (Law)

